

ITEM NO.802

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3010/2020

JAGAT GURU SHANKARCHARYA JYOTISHPEETH
P.S.S.N SARASWATI

Appellant(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI
DISCIPLE OF S.H.N. SARASWATI

Respondent(s)

Date : 19-03-2024 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s)

Ms. Taruna Ardhendumauli Prasad, AOR

For Respondent(s)

Mr. Yadav Narender Singh, AOR
Mr. Praveen Chaturvedi, AOR
Mr. Anjani Kumar Mishra, AOR
Mr. Pushpinder Singh , AOR

UPON being mentioned, the Court made the following
O R D E R

By consent, list this matter in the second week of April,
2024.

(DEEPAK SINGH)
ASST. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)